

The Government of Orissa have informed that it would not be possible to give special incentives to the Government employees in tribal sub-plan areas as in their view the entire State should be treated as one unit. The State Government was requested to reconsider the matter with a view to reviving the scheme of grant of special compensatory allowance. The State Government have reiterated their position.

[*Translation*]

Loans advanced by Banks in Maharashtra

2404. **SHRI VILASRAO NAG-NATHRAO GUNDEWAR** : Will the Minister of FINANCE be pleased to state :

(a) the number of persons living below and above poverty line respectively who have been sanctioned loans for various purposes by the branches of the nationalised banks situated in Parbhani and Nanded districts in Maharashtra from January, 1990 till date;

(b) the number of farmers and other people who were sanctioned loans for buying Jeeps, Trucks, Autorickshaws and setting up small scale industries during the above period;

(c) the number of applications pending with these banks for more than a year and the reasons therefor; and

(d) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) and (b) The commercial banks provide loans to borrowers who come forward with viable scheme, in all parts of the country including Parbhani and Nanded districts of Maharashtra. The quantum of loan will depend upon the nature of the activity proposed to be taken. The data collecting system will not generate information about the number of persons sanctioned loans who may be living below the poverty lines or above the poverty line. Similarly, the activity like acquisition of jeeps, trucks, autorickshaws etc., will be covered under the Road Transport advances of the banks, which form part of the Priority Sector lending by the banks. The priority sector advances by public sector banks under agriculture, small scale industries including loans to artisans, village and cottage industries and small road & water transport operators in the State of Maharashtra as on the last Friday of September, 1989 were as under :

	No. of Accounts	Balance outstanding (Rs. in crores)
1. Agriculture (Direct & Indirect)	1554394	1514
2. Small Scale Industries including loans to Artisans, Village & Cotton Industries	157570	2449
3. Small Road and Water Transport Operators	55001	241

The break-up of advances to weaker sections under priority sector by public sector banks in Maharashtra as on the last Friday of September, 1989 were as follows :

	No. of Accounts	Balance outstanding (Rs. in crores)
1. Integrated Rural Development Programme (IRDP)	666820	198
2. DRI Beneficiaries	271486	42
3. Small and Marginal farmers etc.	760996	401
4. Artisans, Village and Cottage Industries	62304	29
5. SC/ST beneficiaries	615293	228
6. Self Employment Programme for Urban Poor (SEPUF) beneficiaries.	97631	28

(c) and (d) The information is being collected and will be laid on the table of the House.

109 [English] Government Department
Decentralisation of D.G.S.&D.

2405. SHRI SOMJIBHAI DAMOR
SHRI SANTOSH KUMAR GANGWAR } : Will

the Minister of COMMERCE be pleased to refer to the reply given to Unstarred Question No. 93 on February 22, 1991 and state :

- (a) whether the Government have taken any decision on the decentralisation of the Directorate General of Supplies and Disposals;
- (b) if so, the details thereof; and
- (c) if not, when a final decision is likely to be taken and the steps being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED) : (a) to (c) The entire matter is under active consideration.

109 [Translation] States

Allocation of Market Loans to States

2406. SHRI CHEEDI PASWAN : Will the Minister of FINANCE be pleased to state :

- (a) whether the allocation of market loans to the States has been less than one third of the total market loans during the last year ;
- (b) if so, what was the decision of the National Development Council in this regard; and
- (c) the reasons for not implementing the decision of the National Development Council?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) The net market borrowings of the States in 1990-91 was Rs. 3300 crores out of a total net borrowings of Rs. 11300 crores for the Centre and States taken together in that year.

(b) No formula for last year's allocation of market loans came up for discussion in the meeting of the National Development Council.

(c) Does not arise.

[English] 110

Proposal to raise ceiling on Bank Loans for Housing

2407. SHRIMATI GEETA MUKHERJEE : Will the Minister of FINANCE be pleased to state :

- (a) the amount of bank loans given for housing purposes to bank employees Government employees and the general public, separately, during 1989-90 and 1990-91;
- (b) the amount earmarked by the Government banks for boosting the housing sector through different agencies in Delhi during 1991-92;
- (c) whether the Government propose to raise the ceiling of housing loans in view of the general price rise;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH) : (a) The reporting system does not generate information on bank loans for housing separately for bank employees, Government employees and the general public. The banks extend housing finance to individuals, housing finance institutions and State Housing Boards. They also invest in bonds and debentures of the Housing & Urban Development Corporation (HUDCO) and National Housing Bank (NHB). During 1989-90 banks have extended housing finance as under :

	(Rs. in crores)
Direct Finance	41.61
Indirect Finance	197.75
Investments in Bonds and Debentures of HUDCO and NHB	152.89
TOTAL	392.25

(Data Provisional)